

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Civil Writ Petition No. 3727 OF 1985

Along with

**Original Application No. 196 of 2014
And
Original Application No. 202 of 2014
And
Original Application No. 203 of 2014
And
Original Application No. 204 of 2014
And
Original Application No. 205 of 2014
And
Original Application No. 206 of 2014
And
Original Application No. 207 of 2014
And
Original Application No. 208 of 2014
And
Original Application No. 210 of 2014
And
Original Application No. 211 of 2014
And
Original Application No. 215 of 2014
And
Original Application No. 218 of 2014
And
Original Application No. 219 of 2014
And
Original Application No. 220 of 2014
And
Original Application No. 221 of 2014
And
Original Application No. 233 of 2014
And
Original Application No. 234 of 2014
And
Original Application No. 235 of 2014
And
Original Application No. 236 of 2014
And
Original Application No. 237 of 2014
And
Original Application No. 238 of 2014
And
Original Application No. 239 of 2014
And
Original Application No. 240 of 2014
And
Original Application No. 241 of 2014
And
Original Application No. 242 of 2014
And
Original Application No. 243 of 2014
And
Original Application No. 244 of 2014
And
Original Application No. 245 of 2014
And
Original Application No. 246 of 2014
And
Original Application No. 247 of 2014**

And
Original Application No. 248 of 2014
And
Original Application No. 249 of 2014
And
Original Application No. 250 of 2014
And
Original Application No. 251 of 2014
And
Original Application No. 252 of 2014
And
Original Application No. 253 of 2014
And
Original Application No. 254 of 2014
And
Original Application No. 255 of 2014
And
Original Application No. 256 of 2014
And
Original Application No. 257 of 2014
And
Original Application No. 258 of 2014
And
Original Application No. 259 of 2014
And
Original Application No. 260 of 2014
And
Original Application No. 261 of 2014
And
Original Application No. 262 of 2014
And
Original Application No. 263 of 2014
And
Original Application No. 264 of 2014
And
Original Application No. 265 of 2014
And
Original Application No. 266 of 2014
And
Original Application No. 267 of 2014
And
Original Application No. 268 of 2014
And
Original Application No. 269 of 2014
And
Original Application No. 270 of 2014
And
Original Application No. 271 of 2014
And
Original Application No. 272 of 2014
And
Original Application No. 273 of 2014
And
Original Application No. 274 of 2014
And
Original Application No. 278 of 2014
And
Original Application No. 279 of 2014
And
Original Application No. 280 of 2014
And
Original Application No. 281 of 2014
And
Original Application No. 282 of 2014
And
Original Application No. 283 of 2014
And



**Original Application No. 284 of 2014
And
Original Application No. 285 of 2014
And
Original Application No. 286 of 2014
And
Original Application No. 287 of 2014
And
Original Application No. 288 of 2014
And
Original Application No. 289 of 2014
And
Original Application No. 290 of 2014
And
Original Application No. 291 of 2014
And
Original Application No. 292 of 2014
And
Original Application No. 293 of 2014
And
Original Application No. 294 of 2014
And
Original Application No. 295 of 2014
And
Original Application No. 296 of 2014
And
Original Application No. 297 of 2014
And
Original Application No. 298 of 2014
And
Original Application No. 299 of 2014
And
Original Application No. 300 of 2014
And
Original Application No. 301 of 2014
And
Original Application No. 302 of 2014
And
Original Application No. 303 of 2014
And
Original Application No. 304 of 2014
And
Original Application No. 305 of 2014
And
Original Application No. 306 of 2014
And
Original Application No. 307 of 2014
And
Original Application No. 308 of 2014
And
Original Application No. 309 of 2014
And
Original Application No. 310 of 2014
And
Original Application No. 311 of 2014
And
Original Application No. 312 of 2014
And
Original Application No. 313 of 2014
And
Original Application No. 314 of 2014
And
Original Application No. 315 of 2014
And
Original Application No. 316 of 2014
And
Original Application No. 317 of 2014**



And
Original Application No. 318 of 2014
And
Original Application No. 319 of 2014
And
Original Application No. 320 of 2014
And
Original Application No. 321 of 2014
And
Original Application No. 322 of 2014
And
Original Application No. 323 of 2014
And
Original Application No. 324 of 2014
And
Original Application No. 325 of 2014
And
Original Application No. 326 of 2014
And
Original Application No. 327 of 2014
And
Original Application No. 328 of 2014
And
Original Application No. 329 of 2014
And
Original Application No. 330 of 2014
And
Original Application No. 331 of 2014
And
Original Application No. 332 of 2014
And
Original Application No. 333 of 2014
And
Original Application No. 334 of 2014
And
Original Application No. 335 of 2014
And
Original Application No. 336 of 2014
And
Original Application No. 337 of 2014
And
Original Application No. 338 of 2014
And
Original Application No. 339 of 2014
And
Original Application No. 340 of 2014
And
Original Application No. 341 of 2014
And
Original Application No. 342 of 2014
And
Original Application No. 343 of 2014
And
Original Application No. 344 of 2014
And
Original Application No. 345 of 2014
And
Original Application No. 346 of 2014
And
Original Application No. 347 of 2014
And
Original Application No. 348 of 2014
And
Original Application No. 349 of 2014
And
Original Application No. 350 of 2014
And



**Original Application No. 351 of 2014
And
Original Application No. 352 of 2014
And
Original Application No. 353 of 2014
And
Original Application No. 354 of 2014
And
Original Application No. 355 of 2014
And
Original Application No. 356 of 2014
And
Original Application No. 357 of 2014
And
Original Application No. 358 of 2014
And
Original Application No. 359 of 2014
And
Original Application No. 360 of 2014
And
Original Application No. 361 of 2014
And
Original Application No. 362 of 2014
And
Original Application No. 363 of 2014
And
Original Application No. 364 of 2014
And
Original Application No. 365 of 2014
And
Original Application No. 366 of 2014
And
Original Application No. 367 of 2014
And
Original Application No. 368 of 2014
And
Original Application No. 369 of 2014
And
Original Application No. 370 of 2014
And
Original Application No. 371 of 2014
And
Original Application No. 372 of 2014
And
Original Application No. 373 of 2014
And
Original Application No. 374 of 2014
And
Original Application No. 375 of 2014
And
Original Application No. 376 of 2014
And
Original Application No. 377 of 2014
And
Original Application No. 378 of 2014
And
Original Application No. 379 of 2014
And
Original Application No. 380 of 2014
And
Original Application No. 381 of 2014
And
Original Application No. 382 of 2014
And
Original Application No. 383 of 2014
And
Original Application No. 384 of 2014**



And
Original Application No. 385 of 2014
And
Original Application No. 386 of 2014
And
Original Application No. 387 of 2014
And
Original Application No. 388 of 2014
And
Original Application No. 389 of 2014
And
Original Application No. 390 of 2014
And
Original Application No. 391 of 2014
And
Original Application No. 392 of 2014
And
Original Application No. 393 of 2014
And
Original Application No. 394 of 2014
And
Original Application No. 395 of 2014
And
Original Application No. 396 of 2014
And
Original Application No. 397 of 2014
And
Original Application No. 398 of 2014
And
Original Application No. 399 of 2014
And
Original Application No. 400 of 2014
And
Original Application No. 401 of 2014
And
Original Application No. 402 of 2014
And
Original Application No. 403 of 2014
And
Original Application No. 404 of 2014
And
Original Application No. 405 of 2014
And
Original Application No. 406 of 2014
And
Original Application No. 407 of 2014
And
Original Application No. 408 of 2014
And
Original Application No. 409 of 2014
And
Original Application No. 410 of 2014
And
Original Application No. 411 of 2014
And
Original Application No. 412 of 2014
And
Original Application No. 413 of 2014
And
Original Application No. 414 of 2014
And
Original Application No. 415 of 2014
And
Original Application No. 416 of 2014
And
Original Application No. 417 of 2014
And



**Original Application No. 418 of 2014
And
Original Application No. 419 of 2014
And
Original Application No. 420 of 2014
And
Original Application No. 421 of 2014
And
Original Application No. 422 of 2014
And
Original Application No. 423 of 2014
And
Original Application No. 424 of 2014
And
Original Application No. 425 of 2014
And
Original Application No. 426 of 2014
And
Original Application No. 427 of 2014
And
Original Application No. 428 of 2014
And
Original Application No. 429 of 2014
And
Original Application No. 430 of 2014
And
Original Application No. 431 of 2014
And
Original Application No. 432 of 2014
And
Original Application No. 433 of 2014
And
Original Application No. 434 of 2014
And
Original Application No. 435 of 2014
And
Original Application No. 436 of 2014
And
Original Application No. 437 of 2014
And
Original Application No. 438 of 2014
And
Original Application No. 439 of 2014
And
Original Application No. 440 of 2014
And
Original Application No. 441 of 2014
And
Original Application No. 442 of 2014
And
Original Application No. 443 of 2014
And
Original Application No. 444 of 2014
And
Original Application No. 445 of 2014
And
Original Application No. 446 of 2014
And
Original Application No. 447 of 2014
And
Original Application No. 448 of 2014
And
Original Application No. 449 of 2014
And
Original Application No. 450 of 2014
And
Original Application No. 451 of 2014**



And
Original Application No. 452 of 2014
And
Original Application No. 453 of 2014
And
Original Application No. 454 of 2014
And
Original Application No. 455 of 2014
And
Original Application No. 456 of 2014
And
Original Application No. 457 of 2014
And
Original Application No. 458 of 2014
And
Original Application No. 459 of 2014
And
Original Application No. 460 of 2014
And
Original Application No. 461 of 2014
And
Original Application No. 462 of 2014
And
Original Application No. 463 of 2014
And
Original Application No. 464 of 2014
And
Original Application No. 465 of 2014
And
Original Application No. 466 of 2014
And
Original Application No. 467 of 2014
And
Original Application No. 468 of 2014
And
Original Application No. 469 of 2014
And
Original Application No. 470 of 2014
And
Original Application No. 471 of 2014
And
Original Application No. 472 of 2014
And
Original Application No. 473 of 2014
And
Original Application No. 474 of 2014
And
Original Application No. 475 of 2014
And
Original Application No. 476 of 2014
And
Original Application No. 477 of 2014
And
Original Application No. 478 of 2014
And
Original Application No. 479 of 2014
And
Original Application No. 480 of 2014
And
Original Application No. 481 of 2014

IN THE MATTER OF:

**Krishan Kant Singh Vs. M/s. Hindustan CocaCola Beverages Pvt. Ltd.,
Mehdiganj, Rajatalab, Varanasi
And
Krishan Kant Singh Vs. DCM Shriram Industries**

And
Krishan Kant Singh Vs. M/s. DSM Sugar Distiller Division, Asmauli,
Moradabad
And
Krishan Kant Singh Vs. M/s. Deoria Paper Ltd., Hata Road, Narainpur, Deoria
And
Krishan Kant Singh Vs. M/s. Yash Paper Ltd., Darshan Nagar, Faizabad
And
Krishan Kant Singh Vs. CPCB
And
Krishan Kant Singh Vs. VRS Foods (M/s. Ved Ram & Sons)
And
Krishan Kant Singh Vs. M/s. Saraiya Distillery Sardar Nagar, Gorakhpur
And
Krishan Kant Singh Vs. M/s. Sherwani Sugar
And
Krishan Kant Singh Vs. M/s. Etawah Unit
And
Krishan Kant Singh Vs. M/s. Pilkhuwa Dairy
And
Krishan Kant Singh Vs. M/s. Saf Yeast
And
Krishan Kant Singh Vs. M/s. Indian Farmers Fertilizers Cooperative
And
Krishan Kant Singh Vs. M/s. VRS (Foords) M/s. Ved Ram & Sons
And
Krishan Kant Singh Vs. M/s. Cownpore Woolen Mills
And
Krishan Kant Singh Vs. Sumit Dying & Bleaching 101 A Dada Nagar Kanpur
And
Krishan Kant Singh Vs. Bhardwaj Textile 76 A Dada Nagar Kanpur
And
Krishan Kant Singh Vs. Sethu Sadh Angoori Bagh Farrukhabad
And
Krishan Kant Singh Vs. Tandon Brothers Angoori Bagh Farrukhabad
And
Krishan Kant Singh Vs. Kanpur Tannery 9/6 Gajjapurwa Jajamu
And
Krishan Kant Singh Vs. AS Leather Finishers 369 B Seetala Bazar Jajamu
And
Krishan Kant Singh Vs. Slaughter House Bakarganj Babupurwa, Kanpur
And
Krishan Kant Singh Vs. Slaughter House Colonel Ganj Kanpur
And
Krishan Kant Singh Vs. Slaughter House Bakermadi Kanpur
And
Krishan Kant Singh Vs. Slaughter House Fajalgaj Kanpur
And
Krishan Kant Singh Vs. Slaughter House Samsabad Farrukhabad
And
Krishan Kant Singh Vs. Pshuvadhshala Nagar Nigam Gosipur Meeret
And
Krishan Kant Singh Vs. Simbhaoli Sprit Ltd. (Distillery) Unit Simbholi Hapur
And
Krishan Kant Singh Vs. Kisan Sahkari Chini Mills Ltd. Distillery Unit
Farrukhabad UP
And
Krishan Kant Singh Vs. M/S Starilite Bruchan Ltd. Narang Distillery Pvt. Ltd.
Nawab Ganj Gonda
And
Krishan Kant Singh Vs. M/s Nibi Steels Ltd. Shen Div. Jmdih Ghosi Mau
And
Krishan Kant Singh Vs. M/s Majhola Distillery & Chemical Works Majhola
Plibhit
And
Krishan Kant Singh Vs. M/s Triveni Engg Industry Ltd. Ramkola Kushinagar
And

**Krishan Kant Singh Vs. M/s Kisan Sahkari Chini Mills Ltd. Jahagirabad
Anoopshahr District Boolandshehar
And
Krishan Kant Singh Vs. M/s Wave Industry Sugar Unit Panni Nagar
Boolandshehar
And
Krishan Kant Singh Vs. M/s Kisan Sahkari Chini Mills Villg. Shekhupur
District Badaun
And
Krishan Kant Singh Vs. M/s Kisan Sahkari Chini Mills Ltd. Ghosi Mau
And
Krishan Kant Singh Vs. M/s Shalimar Paper Pvt. Ltd. Jansath Road
Mujaffarnagar
And
Krishan Kant Singh Vs. Shree Omkar Paper & Board Mills Pvt Ltd D-6-7
Industrial Area Ram Nagar Chandauli
And
Krishan Kant Singh Vs. M/s OTR Paper Pvt. Ltd. Industrial Area Sikandrabad
Dist. Bulandshahr
And
Krishan Kant Singh Vs. S R Mittal Paper Mills Ltd Mainpuri Road Sikohabad
Firozabad
And
Krishan Kant Singh Vs. Shree Jagdamba Knith Pvt. Ltd. P No. 95-105 Site B
Surajpur Greater Noida
And
Krishan Kant Singh Vs. Avon Dying 41 A Industrial Area Dada Nagar Kanpur
UP
And
Krishan Kant Singh Vs. Super Dyeing & Bleaching Works Plot No. 39 A
Dadanagar Kanpur UP
And
Krishan Kant Singh Vs. Astha Enterprises Khanpur Farrokhabad
And
Krishan Kant Singh Vs. Harsh Enterprises Khanpur Ghatia Ghat Road
Farrukhabad
And
Krishan Kant Singh Vs. Idea Carpet Ltd. Gopiganj Sant Ravidass Nagar
And
Krishan Kant Singh Vs. Nadri Tanning Industry 96 A Wajidpur Jajmau
And
Krishan Kant Singh Vs. Naz Tanners 150 Ft Road Jajmau
And
Krishan Kant Singh Vs. Arshi Enterprises (Najula Tannery) 175/158 B-2
Bhuriyaghat Jajmau
And
Krishan Kant Singh Vs. Kazi Leather industries 177 Chhabeelepura Jajmau
And
Krishan Kant Singh Vs. Blue Star Finisers 996-999 Wajidpur Jajmau
And
Krishan Kant Singh Vs. Dinesh Tanners 913 Wajidpur Jajmau
And
Krishan Kant Singh Vs. Diamont Tanners 915 Wajidpur Jajmau
And
Krishan Kant Singh Vs. New Jawed Tannery 480/379 Wajidpur Jajmau
And
Krishan Kant Singh Vs. Khatun Tanners (Rasid Tanners) Hindustan Compound
Jajmau
And
Krishan Kant Singh Vs. Gajana Tannery (Razzak Tannery) 189/172 Darga Sarif
Road Jajmau
And
Krishan Kant Singh Vs. New Universal Tannery 419/378 Jajmau
And
Krishan Kant Singh Vs. FR Leather 150 Ft. Road Jajmau
And
Krishan Kant Singh Vs. Allied Leather & Leather Prod. 150 Ft. Road Jajmau**

And
Krishan Kant Singh Vs. Alrahbar Leathers Pvt. Ltd. 173/157 Bhuriyaghat
Jajmau
And
Krishan Kant Singh Vs. Classic Tanners 63, 150 Ft. Road Jajmau
And
Krishan Kant Singh Vs. Classic Tanning Ind. 102/88 Jajmau
And
Krishan Kant Singh Vs. Commercial Tanners, 94/80 Dargah Sarif Road Jajmau
And
Krishan Kant Singh Vs. Gulfam Navi Bhai KI Tannery Dts. Road Jajmau
And
Krishan Kant Singh Vs. Hazi Iqbal & Co. Purana Nam Naj Tanning Ind. Ram
Rai Sarai 17A Jajmau
And
Krishan Kant Singh Vs. Hilton Tanning Ind. 197/189 Ramraisarai Jajmau
And
Krishan Kant Singh Vs. Hina Interprises Ram Rai Sarai Jajmau
And
Krishan Kant Singh Vs. Iqbal Ahamad KI Tennary 12/9 Banawarilal KA
Bagichaa Jajmau
And
Krishan Kant Singh Vs. Jameel Ahamad 12/9 Banawarilal Ka Bagicha
Gajjupurwa
And
Krishan Kant Singh Vs. Junaid Tanning Ind. 150 Ft. Road Jajmau
And
Krishan Kant Singh Vs. Kamaal Tanning Ind. 43/36 Shtla Bazar Jajmau
And
Krishan Kant Singh Vs. Kasif Tannery Iqbal Street Jajmau
And
Krishan Kant Singh Vs. Leberly Tanners 173/157 Burhiaghat
And
Krishan Kant Singh Vs. Moh. Rizwan KI Tanners 169 Gajju Purwa Jajmau
And
Krishan Kant Singh Vs. Oriental Tanning Ind. 5 Block B 150 Ft. Road Jajmau
And
Krishan Kant Singh Vs. Rahmat Sons Leather Finisers (O.N.A.TIF Tannery)
103/96 150 Ft. Road
And
Krishan Kant Singh Vs. Raish Tannery 88/74C Dargah Road Jajmau
And
Krishan Kant Singh Vs. Salu Tanners Gajjupurwa Jajmau
And
Krishan Kant Singh Vs. Salwan Tannery 8/5-B Asafabad Jajmau
And
Krishan Kant Singh Vs. S.R.Tannery (Old name- S.R. Glue) Ahmad Nagar
Jajmau
And
Krishan Kant Singh Vs. Sabra Leather Finisers 94 E Wajdipur, Jajmau
And
Krishan Kant Singh Vs. Union Tanners (Crown International) 104/90 A Sanjay
Nagar Jajmau
And
Krishan Kant Singh Vs. N.S. Tanners 84-A Wajidpur Jajmau (Out of 402
Industries)
And
Krishan Kant Singh Vs. Aizaz Tanners 406/377 Asarfabad Jajmau
And
Krishan Kant Singh Vs. Leather Tend (Fayaj Tanners) DTS Road Jajmau
And
Krishan Kant Singh Vs. Zinat Tanners 183 A Ramrai Sarai Jajmau
And
Krishan Kant Singh Vs. Indian National Tannery Purani Chingi Jajmau
And
Krishan Kant Singh Vs. Iqbal & Co. Asarfabad Jajmau
And

**Krishan Kant Singh Vs. Khalid Leather Finisers 3 Gajjapurwa Jajmau
And
Krishan Kant Singh Vs. Shalu Tanners (Isara Tannery) 33, 34 A Idgah Road
Jajmau
And
Krishan Kant Singh Vs. M/s H.J. Tannery Pvt. Ltd. Jolly Road Muzaffarnagar
And
Krishan Kant Singh Vs. N.R.Tanners Bhuriyaghat Jajmau
And
Krishan Kant Singh Vs. M/s. Propene Products
And
Krishan Kant Singh Vs. Sahkari Dugdth Sangh Ltd. Putlighar Mirzapur, UP
And
Krishan Kant Singh Vs. Diesel Locomotive Works, Maduwadeah, Varanasi
And
Krishan Kant Singh Vs. M/s Triveni Engg. Industries Ltd. Bilaspur, Jolly Road,
Muzaffarnagar
And
Krishan Kant Singh Vs. M/s Tikola Distillery Tikola Muzaffarnagar
And
Krishan Kant Singh Vs. Ms. India Glycol Ltd. Gida, Gorakhpur
And
Krishan Kant Singh Vs. Oudh Sugar Mill (Distillery Unit) Hargaon, Sitapur
And
Krishan Kant Singh Vs. Dalmiya Chini Mills (Distt) Jawaharpur Ramkoat
Sitapur
And
Krishan Kant Singh Vs. Lords Distillery Ltd. Nandgunj Ghazipur U.P.
And
Krishan Kant Singh Vs. M/s United Sprints Ltd. Rosa Shahjhanpur
And
Krishan Kant Singh Vs. M/s Superior Industries Ltd. (Distillery) C.B. Gang
Bareilly
And
Krishan Kant Singh Vs. M/s Wave Distillery & Brewaries Ltd. (Distillery Unit)
Vill- Ahmadpura, Ramghat Road Tehsil- Atrauli
And
Krishan Kant Singh Vs. M/s National Industrial Corporation Ltd. Raja ka
sahaspur, Bilari Moradabad
And
Krishan Kant Singh Vs. M/s Dhampur Sugar Mills Ltd. (Unit Distillery)
Dhampur Diss. Bijnor U.P.
And
Krishan Kant Singh Vs. M/s Daurala Sugar Works Distillery Unit Daurala
Merrut
And
Krishan Kant Singh Vs. Kisan Sahkari Chinni Mills Ltd. (Sugar Unit)
Kayamganj, Farrukhbad, UP
And
Krishan Kant Singh Vs. Nav Bharat Duplex Ltd. Badnauli Modi Nagar Hapur
Road, Hapur (Waste Paper)
And
Krishan Kant Singh Vs. Ved Cellulose Ltd. Khasra No.231 & 232 16 KM Hapur
Road, Hapur (Waste Paper)
And
Krishan Kant Singh Vs. M/s Garg Duplex & Paper Mills (P) Ltd. Bhopa Road
And
Krishan Kant Singh Vs. Shri Bhawani Paper Mills Ltd. Raebareli
And
Krishan Kant Singh Vs. M/s Dev Priya Fibers Pvt Ltd Panchli Bagpath Road
Merrut
And
Krishan Kant Singh Vs. M/s Dev Priya Product Ltd Vill Saini Mawana Road
Merrut
And
Krishan Kant Singh Vs. M/s Dev Priya Papers Ltd Vill Saini Mawana Road
Merrut**

And
Krishan Kant Singh Vs. M/s Dev Priya Industries Ltd Vill Saini Mawana Road
Merrut
And
Krishan Kant Singh Vs. M/s Anand Duplex Ltd. Unit- 1 Vill- Saini Mawana
Road Merrut
And
Krishan Kant Singh Vs. M/s Anand Triplex Board Ltd. Vill- Saini Mawana Road
Merrut
And
Krishan Kant Singh Vs. Haque Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Threads (India) Ltd. Chowbepur, Kanpur-209203
And
Krishan Kant Singh Vs. Kathuria Brothers A-12 Merrut Road Ind. Area
And
Krishan Kant Singh Vs. Swan Tanning Ind. 199/201, Jajmau
And
Krishan Kant Singh Vs. Anwar Ahamad Tannery 175/158 4C Bhuriyaghat
Jajmau Kanpur
And
Krishan Kant Singh Vs. Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur
And
Krishan Kant Singh Vs. Hazi Badde Tanner Makku said ka bhatta Jajmau
Kanpur
And
Krishan Kant Singh Vs. Karamat Tanning Industries 783 Sanjay Nagar Kanpur
And
Krishan Kant Singh Vs. Leather World 184 A-1 Wajidpur Jajmau Kanpur
And
Krishan Kant Singh Vs. Mash International 83/69 Hindutsathan compound,
Jajmau, Kanpur
And
Krishan Kant Singh Vs. Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur
And
Krishan Kant Singh Vs. Rizwan Tannery 104/90A (22) Sanjay Nagar, Jajmau
Kanpur Shams Leathers 150 Ft Road Jajmau Kanpur
And
Krishan Kant Singh Vs. Shams Leathers
And
Krishan Kant Singh Vs. Super Leather Finishers 406 K/409 Wajidpur Sanjay
Nagar Jajmau Kanpur
And
Krishan Kant Singh Vs. Aslam Tannery 42 K Bhuriyaghat Jajmau Kanpur
And
Krishan Kant Singh Vs. Fida Hussain Tannery (Nafees Leather Finishers)
175/158A Bhuriyaghat Jajmau Kanpur
And
Krishan Kant Singh Vs. Indian Tanning Industry 150 Ft. Road Jajmau Kanpur
And
Krishan Kant Singh Vs. Sajid Tanners new name Kalid tanners Jajmau Kanpur
And
Krishan Kant Singh Vs. Akhlak Tanners Jajmau Kanpur
And
Krishan Kant Singh Vs. Nisha Enterprises (Saud Tanners) Jajmau Kanpur
And
Krishan Kant Singh Vs. Abdullah Tannery Pvt. Ltd. Jajmau Kanpur
And
Krishan Kant Singh Vs. Finished Leather Job Work, Jajmau Kanpur
And
Krishan Kant Singh Vs. Sajid Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Best Training Industry, Jajmau Kanpur
And
Krishan Kant Singh Vs. A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur
And
Krishan Kant Singh Vs. Meraj Tanning Industries, Jajmau Kanpur

And
Krishan Kant Singh Vs. Alig International, Jajmau Kanpur
And
Krishan Kant Singh Vs. Aman Enterprises Taj Trader , Jajmau Kanpur
And
Krishan Kant Singh Vs. Ajij Leather Finishers, Jajmau Kanpur
And
Krishan Kant Singh Vs. M.I.Saddel Work , Jajmau Kanpur
And
Krishan Kant Singh Vs. Jajmau Leather Finishers, Bihari Tannery, Jajmau
Kanpur
And
Krishan Kant Singh Vs. Kamal Enterprises Bhalla Estate, Jajmau Kanpur
And
Krishan Kant Singh Vs. Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur
And
Krishan Kant Singh Vs. Everest Export 175/158 B-3 Burhiaghat, Jajmau
Kanpur
And
Krishan Kant Singh Vs. Habib Tannery Pvt. Ltd. , Jajmau Kanpur
And
Krishan Kant Singh Vs. Khan Leather Finishers, Jajmau Kanpur
And
Krishan Kant Singh Vs. Bablu Enterprises, Jajmau Kanpur
And
Krishan Kant Singh Vs. Farhan Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Gem Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Sultan Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Reliance Tanning Ind. , Jajmau Kanpur
And
Krishan Kant Singh Vs. Ahmad International, Jajmau Kanpur
And
Krishan Kant Singh Vs. Navratan Industries, Jajmau Kanpur
And
Krishan Kant Singh Vs. Nisar Sons (Lari Tannery) , Jajmau Kanpur
And
Krishan Kant Singh Vs. Greater Arafat Tannery Pvt. Ltd. , Jajmau Kanpur
And
Krishan Kant Singh Vs. Khalid Tannery, Jajmau Kanpur
And
Krishan Kant Singh Vs. Hamid Leather Finisers, Jajmau Kanpur
And
Krishan Kant Singh Vs. Imperial Leather Finisers Pvt. Ltd., Jajmau Kanpur
And
Krishan Kant Singh Vs. Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur
And
Krishan Kant Singh Vs. Firoj Tanneries (II) Iqbal Street, Jajmau Kanpur
And
Krishan Kant Singh Vs. Farhat Zabi kI Tannery, Jajmau Kanpur
And
Krishan Kant Singh Vs. Islam Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Janmal Ind, Jajmau Kanpur
And
Krishan Kant Singh Vs. H.K.Tanning, Jajmau Kanpur
And
Krishan Kant Singh Vs. Liyakat Leather Finisers (Aman Tannery) , Jajmau
Kanpur
And
Krishan Kant Singh Vs. M.M. Leather Finisers (Anna Tannery) , Jajmau Kanpur
And
Krishan Kant Singh Vs. Sariq Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Sartaj Tanners(MMZ Tannery), Jajmau Kanpur

And
Krishan Kant Singh Vs. Star Tannery, Jajmau Kanpur
And
Krishan Kant Singh Vs. Sunrise Tannery, Jajmau Kanpur
And
Krishan Kant Singh Vs. Supriem Tanning Ind. , Jajmau Kanpur
And
Krishan Kant Singh Vs. Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur
And
Krishan Kant Singh Vs. Gujrat Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Rennet Eastern Exports, Jajmau Kanpur
And
Krishan Kant Singh Vs. Salik Leather Finishers, Jajmau Kanpur
And
Krishan Kant Singh Vs. Naj Leather Finishers, Jajmau Kanpur
And
Krishan Kant Singh Vs. Sarfraj Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Top Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Iqbal Leather Ltd. , Jajmau Kanpur
And
Krishan Kant Singh Vs. Allied Exims A-36 Leather Technology Park, Babther
Unnao
And
Krishan Kant Singh Vs. GBS Tanners B-6, Site-2, Industrial Area Unnao
And
Krishan Kant Singh Vs. Leather Fabrics, Ind. Area Site-2, Unnao
And
Krishan Kant Singh Vs. Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind
Area, LTP, Banther, Unnao
And
Krishan Kant Singh Vs. Mustang Leather Pvt. Magarwara Unnao
And
Krishan Kant Singh Vs. Omega International G-11 14 Site-II, Unnao
And
Krishan Kant Singh Vs. Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P.
Banther, Unnao
And
Krishan Kant Singh Vs. Ruksh Enterprises, B-5 Leather Technology Park
Banther Unnao
And
Krishan Kant Singh Vs. Super Tannery Ltd. Unit-III LTP Banther Unnao
And
Krishan Kant Singh Vs. Upper India Tannery, A-40 LTP Banther, Unnao
And
Krishan Kant Singh Vs. Alig Tannery, A-25, UPSIDC, Leather Technology Park,
Banther Unnao
And
Krishan Kant Singh Vs. Homera Tanners Pvt. Ltd. A-4 LTP Banther Unnao
And
Krishan Kant Singh Vs. M/s Daurala Organics Ltd. Daurala, Merrut
And
Krishan Kant Singh Vs. Ms. Bathwal Udyog Ltd. Plot No. FL-03 Sector-13,
GIDA, Gorakhpur
And
Krishan Kant Singh Vs. Globe Industry, 37 B 150 Ft. Road, Jajmau Kanpur, UP
And
Krishan Kant Singh Vs. Merino Industries Ltd. Vill- Accheja, Hapur
And
Krishan Kant Singh Vs. M/s Umang Dairies Ltd. 3Km, Hasanpur road Gajraula,
Amroha
And
Krishan Kant Singh Vs. Shri Ram Piston & Rings Ltd. Merrut Road Ind.area
Gzb.
And

**Krishan Kant Singh Vs. M/s Al-Saqib Exports Pvt Ltd. Vill- Alipur, Hapur Road
And
Krishan Kant Singh Vs. CETP, Jajmai, Kanpur
And
Krishan Kant Singh Vs. Simbhaoli Sprit Ltd. (Distillery Unit), Simbhaoli, Hapur
And
Krishan Kant Singh Vs. Kisan Sahkari Chini Mills Ltd. (Distillery)
Farrukhabad, UP
And
Krishan Kant Singh Vs. M/s Nibi Steels Ltd. (Chem. Div.) Jamdih Ghosi Mau
And
Krishan Kant Singh Vs. M/s Majhola Distillery & Chemical Works, Majhola,
Plibhit
And
Krishan Kant Singh Vs. Shri Onkar Paper & Board Mills (P) Ltd., Chandauli
And
Krishan Kant Singh Vs. M/s OTR Papes Pvt. Ltd., Bulandshehar
And
Krishan Kant Singh Vs. Nav Bharat Duplex Ltd. Hapur
And
Krishan Kant Singh Vs. Astha Enterprises, Farrukhabad
And
Krishan Kant Singh Vs. Harsh Enterprises Khanpur, Farrukhabad
And
Krishan Kant Singh Vs. Sethu Sadh, Angoori Bag Farrukhabad
And
Krishan Kant Singh Vs. Tandon Brothers, Angoori Bag Farrukhabad
And
Krishan Kant Singh Vs. Gajala Tannery (Razzak Tannery), Jajmau
And
Krishan Kant Singh Vs. New Universal Tannery, Jajmau
And
Krishan Kant Singh Vs. F.R.Leather, Jajmau
And
Krishan Kant Singh Vs. Allied Leather & Leather Prod. , Jajmau
And
Krishan Kant Singh Vs. Alrahbar Leathers Pvt. Ltd. , Jajmau
And
Krishan Kant Singh Vs. Classic Tanners, Jajmau
And
Krishan Kant Singh Vs. Classic Tanning, Jajmau
And
Krishan Kant Singh Vs. Commercial Tanners, Jajmau
And
Krishan Kant Singh Vs. Gulfam Navi Bhai KI Tennery DTS Road, Jajmau
And
Krishan Kant Singh Vs. Hazi Iqbal & Co. Purana Nam Naj Tanning Ind. ,
Jajmau
And
Krishan Kant Singh Vs. Hilton Tanning Ind. , Jajmau
And
Krishan Kant Singh Vs. Hina Interprises, Jajmau
And
Krishan Kant Singh Vs. Iqbal Ahamad KI Tennery, Jajmau
And
Krishan Kant Singh Vs. Jameel Ahamad 12/9 Banawarilal Ka Bagicha
Gajjupurwa
And
Krishan Kant Singh Vs. Junaid Tanning, Jajmau
And
Krishan Kant Singh Vs. Kamaal Tanning, Jajmau
And
Krishan Kant Singh Vs. Kasif Tannery, Jajmau
And
Krishan Kant Singh Vs. Leberly Tanners, Jajmau
And
Krishan Kant Singh Vs. Moh. Rizwan ki Tanners, Jajmau**

And
Krishan Kant Singh Vs. Oriental Tanning Ind. , Jajmau
And
Krishan Kant Singh Vs. Rahmat Sons Leather Finisers(O.N. Atif Tannery)
And
Krishan Kant Singh Vs. Raish Tannery, Jajmau
And
Krishan Kant Singh Vs. Salu Tanners, Jajmau
And
Krishan Kant Singh Vs. Salwan Tannery, Jajmau
And
Krishan Kant Singh Vs. Indian National Tannery Purani chungi, Jajmau
And
Krishan Kant Singh Vs. Iqbal & Co. Asarfabad, Jajmau
And
Krishan Kant Singh Vs. Khalid Leather Finisers, Jajmau
And
Krishan Kant Singh Vs. Shalu Tanners (Isara Tannery), Jajmau
And
Krishan Kant Singh Vs. Kanpur Tannery, Jajmau
And
Krishan Kant Singh Vs. A.S. Leather Finishers, Jajmau
And
Krishan Kant Singh Vs. Aizaz Tanners, Jajmau
And
Krishan Kant Singh Vs. Leather Tend (Fayaj Tanners) , Jajmau
And
Krishan Kant Singh Vs. Mustang Leather Pvt. Magarwara Unnao
And
Krishan Kant Singh Vs. Globe Industry, Jajmau, Kanpur
And
Krishan Kant Singh Vs. Propene Products Ltd. Kanpur
And
Krishan Kant Singh Vs. Tasty Dairy Specialties Ltd., Kanpur
And
Krishan Kant Singh Vs. Slaughter House, Bakarganj, Babupurwa, Kanpur
And
Krishan Kant Singh Vs. Slaughter House, Colonel Ganj Kanpur
And
Krishan Kant Singh Vs. Slaughter House, Bakermandi Kanpur
And
Krishan Kant Singh Vs. Slaughter House, Fazalganj Kanpur
And
Krishan Kant Singh Vs. Slaughter House, Samsabad Kanpur
And
Krishan Kant Singh Vs. Pashuvadhshala Nagar Nigam, Merrut

**CORAM : HON'BLE MR. JUSTICE SWATANTER KUMAR, CHAIRPERSON
HON'BLE MR. JUSTICE U.D. SALVI, JUDICIAL MEMBER
HON'BLE DR. D.K. AGRAWAL, EXPERT MEMBER
HON'BLE PROF. A.R. YOUSUF, EXPERT MEMBER**

Present Applicant : Mr. Rahul Choudhary, Adv.
Respondent No. 1: Mr. Amit Sibal, Sr. Adv. And Mr. Manu Aggarwal, Adv.
For Hindustan Coca-cola, Beverages Pvt. Ltd.
Respondents No. 1&2: Mr. Vikash Malhotra and Mr. M.P. Sahay, Advocates for
MoEF and Mr. Ishwer Singh, Adv.
Respondent No.3: Mr. Rajkumar, Adv. For CPCB
Respondent No.4: Dr. Abhishek Atrey and Mr. Sumit Rajora, Adv.
Respondent No.5: Ms. Savitri Pandey, Adv for State of UP
Respondent No.6: Mr. Pradeep Misra and Mr. Daleep Kr. Dhayani, Adv.
Respondent No.33,34,61to106,133,136to202: Mr. M.Z. Chowdhary and Mr.
S.A. Zaidi
Respondent No.135: Mr. S.A. Zaidi, Adv.
Mr. Narender Hooda, Sr. Adv. And Mr. Vineet Malik,
Adv. For State of Haryana
Mr. B.V. Niren, CGSC for Ministry of Water Resources
Mr. Bikas Kar Gupta, Adv. For State of West Bengal

Ms. Yogmaya Agnihotri, Adv. For CECB
Ms. Angeli Dayal, Adv. For IOCL
Mr. Aayush Juneja, Adv., Mr. Sanjeev Palli, Adv. and
Mr. Dinesh Jindal, LO for DPCC
Mr. A.A. Aron, Adv. With Mr. Somesh Rattan, Adv. For
DSM Sugar Distillery Division Asmoli, Marodabad, For
Yash Paper Ltd., for Wave Distillery and Brewaries Ltd
and for DSM (Unit Distillery) Dhampur
Ms. Antima Bazaz for Saraya Distillery and for Deoxia
papers
Mr. Rudreshwar Singh and Mr. Gopal Jha, Advs. For
State of Bihar and State Pollution Board
Mr. Ajay Bhargava, Ms. Vanita Bhargava and Mr. Amur
Chandelwal, Advs. For United Spirits.

	Date and Remarks	Order of the Tribunal
	Item Nos. 14 to 274 November 17, 2014	<p>In furtherance to the order of the Hon'ble Supreme Court of India dated 29th October, 2014 passed in W.P. (C) No. 3727 of 1985, we have taken up this matter for hearing. Registry is directed to make a separate file after numbering and registering the same in accordance with the National Green Tribunal (Practices and Procedure) Rules, 2011. Let the Original Application No. 196 of 2014: Krishan Kant Singh v. M/s. Hindustan Cocacola Beverages Pvt. Ltd., Mehdiganj, Rajatalab, Varanasi and other connected matters in the case of as listed today, be listed along with this case.</p> <p>Pollution of the River Ganga has been of a serious concern not only for the different wings of the State but even for the Judiciary. The Supreme Court vide its order dated 29th October, 2014 while referring the issue of industrial pollution of the River Ganga to this Tribunal, in no uncertain terms, expressed its anguish and serious concern in that behalf. It is not necessary for us to refer to that order of the Hon'ble Supreme Court in any greater detail. Suffices it to note that the Hon'ble Supreme Court observed that a total lack of monitoring by the statutory bodies and non-implementation of the Court's orders by the State Governments and the respective Pollution Control Boards, has contributed to the current state of affairs in respect of the River Ganga. It observed that</p>

there is no gainsaying that this River has significance not only in the spiritual and cultural/mythological sight of the countrymen, but has also sustained millions of lives on its banks/basin. While noticing that the National Green Tribunal has been established for effective and speedy disposal of cases relating to natural reserves, including environment, the Apex Court, not only expressed a definite confidence in this Tribunal, but also said that it was confident that the Tribunal, which has advantage and also availability to take assistance from agencies outside, will be able to effectively address all the questions relating to pollution of the Holy River by industrial effluents and thereby referred the matters relating to industrial pollution of River Ganga to this Tribunal. These include not only the grossly polluting industries referred to in the earlier part of the Hon'ble Supreme Court's order, but, also those that have been designated as highly polluting industries. Then, the Apex Court requested the Tribunal to expeditiously look into all these aspects and give a six monthly report to the Hon'ble Supreme Court.

River Ganga is mainly polluted by two sources: one is the industrial waste/effluents and the other is domestic sewage. The first aspect has been referred to this Tribunal; while the latter has been retained by the Hon'ble Supreme Court vide its order dated 29th October, 2014. As far as industrial pollution is concerned, there are only nine States which are primarily concerned with causing industrial pollution in the River Ganga. They are the States of Uttar Pradesh, Uttarakhand, Haryana, NCT of Delhi, Madhya Pradesh, Chhattisgarh, Bihar, Jharkhand, and West Bengal. The States of Jharkhand, Madhya Pradesh and Bihar are unrepresented today despite notice. Issue notice to the Secretaries of these States, returnable on

15th December, 2014.

Having heard the Learned Counsel appearing for the parties and the States and in view of the deliberations that took place with the concerned Secretaries of the Government of India, the Chief Secretaries, senior Officers of the respective States and the Chairman, CPCB and State Pollution Control Board, in the Chamber of this Tribunal, we are of the considered view that effective directions need to be passed in this case to prevent and control pollution of River Ganga, resulting from indiscriminate discharge of industrial effluents into the River.

Thus, we pass the following directions: -

1. In order to comply with the directions that we propose to pass hereinafter, it is necessary to constitute appropriate Committees at different levels to ensure proper implementation of the orders of the Tribunal, as well as, for getting proper feedback with regard to the steps taken and work executed at site. Therefore, we constitute the following Committees:-

(i) The Principal Committee

- (a) Secretary, the MoEF.
- (b) Secretary or Addl. Secretary of Ministry of Water Resources.
- (c) Chief Secretaries of the State of Uttar Pradesh, Uttarakhand, Haryana, NCT of Delhi, Madhya Pradesh, Chhattisgarh, Bihar, Jharkhand, and West Bengal.
- (d) Chairperson of the CPCB.
- (e) Joint Secretary of MoEF and Member Secretaries of the respective concerned State Pollution Control Boards.
- (f) Financial Advisor of the MoEF.

(g) A senior representative of the Finance Department of the Ministry of Water Resources dealing with the National Ganga River Basin Authority.

(ii) Implementation Committee

- (a) Chief Secretary of the State of UP.
- (b) Chief Secretary of the State of West Bengal.
- (c) Principal Secretaries of Department of Environment of all the concerned States.
- (d) Member Secretary of the CPCB.
- (e) Member Secretaries of the concerned State Pollution Control Boards.

The Chief Secretary of the State of Uttar Pradesh would be entitled to co-opt for any Member or Bodies as the case may be, that he deems fit and proper for being the Member(s) of this Committee.

(iii) State Level Committee

- (a) Secretary, State Dept. of Environment & Forest or Secretary having portfolio of Environment for the State.
- (b) Member Secretary of concerned State Pollution Control Boards and DPCC.
- (c) Representative of Local Bodies under the Ministry of Urban Development.
- (d) Representatives of Industries Departments.
- (e) Representatives of Water Supply and Sewage Board.
- (f) Scientists from the MoEF.
- (g) Eminent Professors from reputed educational institutions in the field of

Environment Engineering.

(h) Director of NEERI.

All these Committees shall perform different functions.

2. The Implementation Committee and the State Level Committee shall be responsible for implementation of the orders of this Tribunal. They shall report jointly or severally to the Principal Committee in regard to the various facets of compliance to the orders of this Tribunal and its progress from time to time. These Committees would operate at the District Level as well as at the State Level. Inspection by these Committees would specifically indicate the impact on and improvement, if any, in the water quality of the River Ganga and its tributaries.

3. All District Level and State Level Authorities in all the above mentioned States shall render full assistance and cooperation to the Committees afore-constituted. It shall be their responsibility to ensure that these Committees can function smoothly and free of any obstruction or interference from any quarters.

4. These Committees, at the first instance, shall, within one week, provide a comprehensive list of all the seriously water polluting industries in all these States, particularly, the State of Uttar Pradesh, which are directly or indirectly discharging their trade/industrial effluents into the River Ganga or its tributaries and are operating without consent of the Boards, without ETP or without any anti-pollution devices and are discharging untreated effluents.

5. The Principal Committee shall be entitled to suggest policy decisions and action plans that are required to be taken in the interest of environment. It shall have overall control over the State Level and the Implementation Committees. It shall be responsible for submitting monthly reports to the Tribunal with complete data that is prepared and collected, during the intervening periods, during which orders are passed by the Tribunal from time to time.

6. The Committees would ensure that proper criteria for identifying seriously water polluting industries is put on the website of the MoEF, of the respective States, CPCB and the concerned State Pollution Control Boards. Determination of this aspect need not be quantity-based but be quality-based.

This is for the reason that a smaller unit of the above industries/units, operating without consent and without having any ETP, may cause even much greater pollution than a bigger industry, which is operating with ETP and consent or a unit which is a 'no discharge unit' or a 'zero discharge unit'.

7. We also direct the Regulatory Authorities to issue guidelines in relation to the 'zero discharge units'. A 'zero discharge unit' must essentially be a unit which does not discharge any amount of liquid effluents, not even treated effluents. It may be as a result of complete recycling of its effluents or evaporation or because of adoption of any other mechanical process, like incinerator etc. In other words, if by adoption of any scientific process known to environmental jurisprudence, the unit

does not discharge any effluent, then it should be called a 'zero discharge unit' and not otherwise.

Industrial pollution of the River Ganga arises mainly from seven types of industries in these different States, viz. Paper and Pulp industry, Sugar, Distillery, Tanneries, Dyeing, Printing and Slaughter Houses.

8. We are not oblivious of the limitations on the working of these Committees, but certainly a situation has come when it is inevitable to ensure compliance of these directions on priority basis and with utmost seriousness.

Thus, we direct that the State Level Committees shall submit or cause to be submitted, a drainage map of all the water polluting industries and industrial clusters, within the jurisdiction of the respective States to the Tribunal before the next date of hearing.

9. The State Level Committees shall also submit a separate plan specifying the points where the drains or direct discharge into River Ganga or its Tributaries, is identified. It could be framed on the lines of the report as was prepared by the CPCB in regard to the River Kali.

10. It is evident that there may be highly polluting units which are unable to put up any ETP or anti-pollution devices because of their economic or allied limitations. However, they had been operating for years and closing them at the first instance may amount to infringement of their rights. Thus, it is necessary to direct the State Level Committees and wherever necessary, the Implementing Committee to identify the points where the CETPs / ETPs can be installed on the drains and *nalas*, where they join River Ganga or any of its Tributaries.

11. Estimated costs for installation of such plants are also to be stated in these reports.

12. All industries in these States, carrying on the activities of Tannery, Paper and Pulp, Sugar stand alone, Sugar-cum-Distillery, Dyeing, Printing and Slaughter Houses, which are;

(a) Discharging their untreated industrial/trade effluents directed or indirectly into the River Ganga and/or any of its tributaries;

(b) Operating without consent of the concerned Boards; and

(c) Have not installed any ETP or any requisite pollution control devices;

shall be directed to stop their business/industrial activity forthwith and not permitted to operate, in any manner whatsoever, except with the specific order of this Tribunal which shall be complied with without delay and default. If necessary, the Committees, Boards and all other concerned Authorities shall seal the premises of such units. The Police Authorities are hereby directed to provide the required help to the concerned Committees for implementation of this Order.

The units so closed, shall be at liberty to move the Central/State Pollution Control Boards, for obtaining consent within two weeks from today. If such application is filed, the same shall be dealt with expeditiously and the consent order should be declined and/or issued with such conditions as the concerned Board may deem fit and proper in the facts of the case. The concerned industry shall install ETP or such anti-pollution devices as may be

directed by these Boards, in order to ensure that the effluents discharged by it, is within the prescribed limits. After grant of such consent by the Board, the concerned unit can restart its operation in accordance with law.

The Committees shall exercise due care and caution in implementation of this order. We make it clear that this order will not apply to those industries in the aforementioned States, which are carrying on their industrial activities having installed ETPs and have obtained consent of the respective Boards, but their parameters are found not to be strictly in compliance with the prescribed standards. Such units shall be given one month time by the respective Boards, Committees, Governments and Authorities to bring the effluents discharged by them within the prescribed standards. Such units would be required to ensure within that period that their ETPs and anti-pollution devices are performing efficiently and regularly. They shall submit the analysis reports to the respective Boards/Authorities and also request them for conducting inspection of their units.

We are seriously concerned with the pollution of the River Ganga, caused by the Tannery industries at Kanpur, Paper and Pulp industries, Sugar industries and Distilleries on the belt of River Kali and Yamuna which ultimately join the River Ganga at Allahabad.

The Committees shall also consider passing of directions requiring industries to install online automatic monitoring systems, not only in relation to their trade effluents and working of CETP, but even in regard to the parameters for which effluents are treated, with consideration to the operations of the industries as a unit, including its total

water requirement. The Committees will also provide complete details in regard to the points, where CETP and/or ETP are required to be installed. It will also provide the capacity of such units to ensure that the industrial effluents are properly treated. The Committees which met on 11th November, 2014 shall hold a meeting on 12th December, 2014 to consider the modalities. The case will be listed before the Tribunal for submission of the Reports and issuance of further directions on 15th December, 2014. The Officers are informed accordingly.

The respective States are also directed to publish this Order in news media through advertisements.

The times have come when an enforceable action plan for controlling and preventing the pollution, as well as restoring purity and wholesomeness of the River Ganga should be framed and all the Authorities, without fail, should be directed to implement them vigorously.

.....,CP
(Swatanter Kumar)

....., JM
(U.D. Salvi)

....., EM
(Dr. D.K. Agrawal)

....., EM
(Prof. A.R. Yousuf)

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 200 of 2014
And
Original Application No. 196 of 2014
And
Original Application No. 202 of 2014
And
Original Application No. 203 of 2014
And
Original Application No. 204 of 2014
And
Original Application No. 205 of 2014
And
Original Application No. 206 of 2014
And
Original Application No. 207 of 2014
And
Original Application No. 208 of 2014
And
Original Application No. 210 of 2014
And
Original Application No. 211 of 2014
And
Original Application No. 215 of 2014
And
Original Application No. 218 of 2014
And
Original Application No. 219 of 2014
And
Original Application No. 220 of 2014
And
Original Application No. 221 of 2014
And
Original Application No. 233 of 2014
And
Original Application No. 234 of 2014
And
Original Application No. 235 of 2014
And
Original Application No. 236 of 2014
And
Original Application No. 237 of 2014
And
Original Application No. 238 of 2014
And
Original Application No. 239 of 2014
And
Original Application No. 240 of 2014
And
Original Application No. 241 of 2014
And
Original Application No. 242 of 2014
And
Original Application No. 243 of 2014
And
Original Application No. 244 of 2014
And**

**Original Application No. 245 of 2014
And
Original Application No. 246 of 2014
And
Original Application No. 247 of 2014
And
Original Application No. 248 of 2014
And
Original Application No. 249 of 2014
And
Original Application No. 250 of 2014
And
Original Application No. 251 of 2014
And
Original Application No. 252 of 2014
And
Original Application No. 253 of 2014
And
Original Application No. 254 of 2014
And
Original Application No. 255 of 2014
And
Original Application No. 256 of 2014
And
Original Application No. 257 of 2014
And
Original Application No. 258 of 2014
And
Original Application No. 259 of 2014
And
Original Application No. 260 of 2014
And
Original Application No. 261 of 2014
And
Original Application No. 262 of 2014
And
Original Application No. 263 of 2014
And
Original Application No. 264 of 2014
And
Original Application No. 265 of 2014
And
Original Application No. 266 of 2014
And
Original Application No. 267 of 2014
And
Original Application No. 268 of 2014
And
Original Application No. 269 of 2014
And
Original Application No. 270 of 2014
And
Original Application No. 271 of 2014
And
Original Application No. 272 of 2014
And
Original Application No. 273 of 2014
And
Original Application No. 274 of 2014
And
Original Application No. 278 of 2014
And
Original Application No. 279 of 2014
And**



**Original Application No. 280 of 2014
And
Original Application No. 281 of 2014
And
Original Application No. 282 of 2014
And
Original Application No. 283 of 2014
And
Original Application No. 284 of 2014
And
Original Application No. 285 of 2014
And
Original Application No. 286 of 2014
And
Original Application No. 287 of 2014
And
Original Application No. 288 of 2014
And
Original Application No. 289 of 2014
And
Original Application No. 290 of 2014
And
Original Application No. 291 of 2014
And
Original Application No. 292 of 2014
And
Original Application No. 293 of 2014
And
Original Application No. 294 of 2014
And
Original Application No. 295 of 2014
And
Original Application No. 296 of 2014
And
Original Application No. 297 of 2014
And
Original Application No. 298 of 2014
And
Original Application No. 299 of 2014
And
Original Application No. 300 of 2014
And
Original Application No. 301 of 2014
And
Original Application No. 302 of 2014
And
Original Application No. 303 of 2014
And
Original Application No. 304 of 2014
And
Original Application No. 305 of 2014
And
Original Application No. 306 of 2014
And
Original Application No. 307 of 2014
And
Original Application No. 308 of 2014
And
Original Application No. 309 of 2014
And
Original Application No. 310 of 2014
And
Original Application No. 311 of 2014
And**



**Original Application No. 312 of 2014
And
Original Application No. 313 of 2014
And
Original Application No. 314 of 2014
And
Original Application No. 315 of 2014
And
Original Application No. 316 of 2014
And
Original Application No. 317 of 2014
And
Original Application No. 318 of 2014
And
Original Application No. 319 of 2014
And
Original Application No. 320 of 2014
And
Original Application No. 321 of 2014
And
Original Application No. 322 of 2014
And
Original Application No. 323 of 2014
And
Original Application No. 324 of 2014
And
Original Application No. 325 of 2014
And
Original Application No. 326 of 2014
And
Original Application No. 327 of 2014
And
Original Application No. 328 of 2014
And
Original Application No. 329 of 2014
And
Original Application No. 330 of 2014
And
Original Application No. 331 of 2014
And
Original Application No. 332 of 2014
And
Original Application No. 333 of 2014
And
Original Application No. 334 of 2014
And
Original Application No. 335 of 2014
And
Original Application No. 336 of 2014
And
Original Application No. 337 of 2014
And
Original Application No. 338 of 2014
And
Original Application No. 339 of 2014
And
Original Application No. 340 of 2014
And
Original Application No. 341 of 2014
And
Original Application No. 342 of 2014
And
Original Application No. 343 of 2014
And**



**Original Application No. 344 of 2014
And
Original Application No. 345 of 2014
And
Original Application No. 346 of 2014
And
Original Application No. 347 of 2014
And
Original Application No. 348 of 2014
And
Original Application No. 349 of 2014
And
Original Application No. 350 of 2014
And
Original Application No. 351 of 2014
And
Original Application No. 352 of 2014
And
Original Application No. 353 of 2014
And
Original Application No. 354 of 2014
And
Original Application No. 355 of 2014
And
Original Application No. 356 of 2014
And
Original Application No. 357 of 2014
And
Original Application No. 358 of 2014
And
Original Application No. 359 of 2014
And
Original Application No. 360 of 2014
And
Original Application No. 361 of 2014
And
Original Application No. 362 of 2014
And
Original Application No. 363 of 2014
And
Original Application No. 364 of 2014
And
Original Application No. 365 of 2014
And
Original Application No. 366 of 2014
And
Original Application No. 367 of 2014
And
Original Application No. 368 of 2014
And
Original Application No. 369 of 2014
And
Original Application No. 370 of 2014
And
Original Application No. 371 of 2014
And
Original Application No. 372 of 2014
And
Original Application No. 373 of 2014
And
Original Application No. 374 of 2014
And
Original Application No. 375 of 2014
And**



**Original Application No. 376 of 2014
And
Original Application No. 377 of 2014
And
Original Application No. 378 of 2014
And
Original Application No. 379 of 2014
And
Original Application No. 380 of 2014
And
Original Application No. 381 of 2014
And
Original Application No. 382 of 2014
And
Original Application No. 383 of 2014
And
Original Application No. 384 of 2014
And
Original Application No. 385 of 2014
And
Original Application No. 386 of 2014
And
Original Application No. 387 of 2014
And
Original Application No. 388 of 2014
And
Original Application No. 389 of 2014
And
Original Application No. 390 of 2014
And
Original Application No. 391 of 2014
And
Original Application No. 392 of 2014
And
Original Application No. 393 of 2014
And
Original Application No. 394 of 2014
And
Original Application No. 395 of 2014
And
Original Application No. 396 of 2014
And
Original Application No. 397 of 2014
And
Original Application No. 398 of 2014
And
Original Application No. 399 of 2014
And
Original Application No. 400 of 2014
And
Original Application No. 401 of 2014
And
Original Application No. 402 of 2014
And
Original Application No. 403 of 2014
And
Original Application No. 404 of 2014
And
Original Application No. 405 of 2014
And
Original Application No. 406 of 2014
And
Original Application No. 407 of 2014
And**



**Original Application No. 408 of 2014
And
Original Application No. 409 of 2014
And
Original Application No. 410 of 2014
And
Original Application No. 411 of 2014
And
Original Application No. 412 of 2014
And
Original Application No. 413 of 2014
And
Original Application No. 414 of 2014
And
Original Application No. 415 of 2014
And
Original Application No. 416 of 2014
And
Original Application No. 417 of 2014
And
Original Application No. 418 of 2014
And
Original Application No. 419 of 2014
And
Original Application No. 420 of 2014
And
Original Application No. 421 of 2014
And
Original Application No. 422 of 2014
And
Original Application No. 423 of 2014
And
Original Application No. 424 of 2014
And
Original Application No. 425 of 2014
And
Original Application No. 426 of 2014
And
Original Application No. 427 of 2014
And
Original Application No. 428 of 2014
And
Original Application No. 429 of 2014
And
Original Application No. 430 of 2014
And
Original Application No. 431 of 2014
And
Original Application No. 432 of 2014
And
Original Application No. 433 of 2014
And
Original Application No. 434 of 2014
And
Original Application No. 435 of 2014
And
Original Application No. 436 of 2014
And
Original Application No. 437 of 2014
And
Original Application No. 438 of 2014
And
Original Application No. 439 of 2014
And**



**Original Application No. 440 of 2014
And
Original Application No. 441 of 2014
And
Original Application No. 442 of 2014
And
Original Application No. 443 of 2014
And
Original Application No. 444 of 2014
And
Original Application No. 445 of 2014
And
Original Application No. 446 of 2014
And
Original Application No. 447 of 2014
And
Original Application No. 448 of 2014
And
Original Application No. 449 of 2014
And
Original Application No. 450 of 2014
And
Original Application No. 451 of 2014
And
Original Application No. 452 of 2014
And
Original Application No. 453 of 2014
And
Original Application No. 454 of 2014
And
Original Application No. 455 of 2014
And
Original Application No. 456 of 2014
And
Original Application No. 457 of 2014
And
Original Application No. 458 of 2014
And
Original Application No. 459 of 2014
And
Original Application No. 460 of 2014
And
Original Application No. 461 of 2014
And
Original Application No. 462 of 2014
And
Original Application No. 463 of 2014
And
Original Application No. 464 of 2014
And
Original Application No. 465 of 2014
And
Original Application No. 466 of 2014
And
Original Application No. 467 of 2014
And
Original Application No. 468 of 2014
And
Original Application No. 469 of 2014
And
Original Application No. 470 of 2014
And
Original Application No. 471 of 2014
And**



Original Application No. 472 of 2014
And
Original Application No. 473 of 2014
And
Original Application No. 474 of 2014
And
Original Application No. 475 of 2014
And
Original Application No. 476 of 2014
And
Original Application No. 477 of 2014
And
Original Application No. 478 of 2014
And
Original Application No. 479 of 2014
And
Original Application No. 480 of 2014
And
Original Application No. 481 of 2014

IN THE MATTER OF:

M.C. Mehta Vs. Union of India
And
Krishan Kant Singh Vs. M/s. Hindustan Cocacola Beverages Pvt. Ltd.,
Mehdiganj, Rajatalab, Varanasi
And
Krishan Kant Singh Vs. DCM Shriram Industries
And
Krishan Kant Singh Vs. M/s. DSM Sugar Distiller Division, Asmauli,
Moradabad
And
Krishan Kant Singh Vs. M/s. Deoria Paper Ltd., Hata Road, Narainpur, Deoria
And
Krishan Kant Singh Vs. M/s. Yash Paper Ltd., Darshan Nagar, Faizabad
And
Krishan Kant Singh Vs. CPCB
And
Krishan Kant Singh Vs. VRS Foods (M/s. Ved Ram & Sons)
And
Krishan Kant Singh Vs. M/s. Saraiya Distillery Sardar Nagar, Gorakhpur
And
Krishan Kant Singh Vs. M/s. Sherwani Sugar
And
Krishan Kant Singh Vs. M/s. Etawah Unit
And
Krishan Kant Singh Vs. M/s. Pilkhuwa Dairy
And
Krishan Kant Singh Vs. M/s. Saf Yeast
And
Krishan Kant Singh Vs. M/s. Indian Farmers Fertilizers Cooperative
And
Krishan Kant Singh Vs. M/s. VRS (Foords) M/s. Ved Ram & Sons
And
Krishan Kant Singh Vs. M/s. Cownpore Woolen Mills
And
Krishan Kant Singh Vs. Sumit Dying & Bleaching 101 A Dada Nagar Kanpur
And
Krishan Kant Singh Vs. Bhardwaj Textile 76 A Dada Nagar Kanpur
And
Krishan Kant Singh Vs. Sethu Sadh Angoori Bagh Farrukhabad
And
Krishan Kant Singh Vs. Tandon Brothers Angoori Bagh Farrukhabad
And

**Krishan Kant Singh Vs. Kanpur Tannery 9/6 Gajjapurwa Jajamu
And
Krishan Kant Singh Vs. AS Leather Finishers 369 B Seetala Bazar Jajamu
And
Krishan Kant Singh Vs. Slaughter House Bakarganj Babupurwa, Kanpur
And
Krishan Kant Singh Vs. Slaughter House Colonel Ganj Kanpur
And
Krishan Kant Singh Vs. Slaughter House Bakermadi Kanpur
And
Krishan Kant Singh Vs. Slaughter House Fajalgaj Kanpur
And
Krishan Kant Singh Vs. Slaughter House Samsabad Farrukhabad
And
Krishan Kant Singh Vs. Pashuvadhshala Nagar Nigam Gosipur Meeret
And
Krishan Kant Singh Vs. Simbhaoli Sprit Ltd. (Distillery) Unit Simbholi Hapur
And
Krishan Kant Singh Vs. Kisan Sahkari Chini Mills Ltd. Distillery Unit
Farrukhabad UP
And
Krishan Kant Singh Vs. M/S Starilite Bruchan Ltd. Narang Distillery Pvt. Ltd.
Nawab Ganj Gonda
And
Krishan Kant Singh Vs. M/s Nibi Steels Ltd. Shen Div. Jmdih Ghosi Mau
And
Krishan Kant Singh Vs. M/s Majhola Distillery & Chemical Works Majhola
Plibhit
And
Krishan Kant Singh Vs. M/s Triveni Engg Industry Ltd. Ramkola Kushinagar
And
Krishan Kant Singh Vs. M/s Kisan Sahkari Chini Mills Ltd. Jahagirabad
Anoopshahr District Boolandshehar
And
Krishan Kant Singh Vs. M/s Wave Industry Sugar Unit Panni Nagar
Boolandshehar
And
Krishan Kant Singh Vs. M/s Kisan Sahkari Chini Mills Villg. Shekhupur
District Badaun
And
Krishan Kant Singh Vs. M/s Kisan Sahkari Chini Mills Ltd. Ghosi Mau
And
Krishan Kant Singh Vs. M/s Shalimar Paper Pvt. Ltd. Jansath Road
Mujaffarnagar
And
Krishan Kant Singh Vs. Shree Omkar Paper & Board Mills Pvt Ltd D-6-7
Industrial Area Ram Nagar Chandauli
And
Krishan Kant Singh Vs. M/s OTR Paper Pvt. Ltd. Industrial Area Sikandrabad
Dist. Bulandshahr
And
Krishan Kant Singh Vs. S R Mittal Paper Mills Ltd Mainpuri Road Sikohabad
Firozabad
And
Krishan Kant Singh Vs. Shree Jagdamba Knith Pvt. Ltd. P No. 95-105 Site B
Surajpur Greater Noida
And
Krishan Kant Singh Vs. Avon Dying 41 A Industrial Area Dada Nagar Kanpur
UP
And
Krishan Kant Singh Vs. Super Dyeing & Bleaching Works Plot No. 39 A
Dadanagar Kanpur UP
And
Krishan Kant Singh Vs. Astha Enterprises Khanpur Farrokhabad**

And
Krishan Kant Singh Vs. Harsh Enterprises Khanpur Ghatia Ghat Road
Farrukhabad
And
Krishan Kant Singh Vs. Idea Carpet Ltd. Gopiganj Sant Ravidass Nagar
And
Krishan Kant Singh Vs. Nadri Tanning Industry 96 A Wajidpur Jajmau
And
Krishan Kant Singh Vs. Naz Tanners 150 Ft Road Jajmau
And
Krishan Kant Singh Vs. Arshi Enterprises (Najula Tannery) 175/158 B-2
Bhuriyaghat Jajmau
And
Krishan Kant Singh Vs. Kazi Leather industries 177 Chhabelepurwa Jajmau
And
Krishan Kant Singh Vs. Blue Star Finisers 996-999 Wajidpur Jajmau
And
Krishan Kant Singh Vs. Dinesh Tanners 913 Wajidpur Jajmau
And
Krishan Kant Singh Vs. Diamont Tanners 915 Wajidpur Jajmau
And
Krishan Kant Singh Vs. New Jawed Tannery 480/379 Wajidpur Jajmau
And
Krishan Kant Singh Vs. Khatun Tanners (Rasid Tanners) Hindustan Compound
Jajmau
And
Krishan Kant Singh Vs. Gajana Tannery (Razzak Tannery) 189/172 Darga Sarif
Road Jajmau
And
Krishan Kant Singh Vs. New Universal Tannery 419/378 Jajmau
And
Krishan Kant Singh Vs. FR Leather 150 Ft. Road Jajmau
And
Krishan Kant Singh Vs. Allied Leather & Leather Prod. 150 Ft. Road Jajmau
And
Krishan Kant Singh Vs. Alrahbar Leathers Pvt. Ltd. 173/157 Bhuriyaghat
Jajmau
And
Krishan Kant Singh Vs. Classic Tanners 63, 150 Ft. Road Jajmau
And
Krishan Kant Singh Vs. Classic Tanning Ind. 102/88 Jajmau
And
Krishan Kant Singh Vs. Commercial Tanners, 94/80 Dargah Sarif Road Jajmau
And
Krishan Kant Singh Vs. Gulfam Navi Bhai KI Tannery Dts. Road Jajmau
And
Krishan Kant Singh Vs. Hazi Iqbal & Co. Purana Nam Naj Tanning Ind. Ram
Rai Sarai 17A Jajmau
And
Krishan Kant Singh Vs. Hilton Tanning Ind. 197/189 Ramraisarai Jajmau
And
Krishan Kant Singh Vs. Hina Interprises Ram Rai Sarai Jajmau
And
Krishan Kant Singh Vs. Iqbal Ahamad KI Tennary 12/9 Banawarilal KA
Bagichaa Jajmau
And
Krishan Kant Singh Vs. Jameel Ahamad 12/9 Banawarilal Ka Bagicha
Gajjupurwa
And
Krishan Kant Singh Vs. Junaid Tanning Ind. 150 Ft. Road Jajmau
And
Krishan Kant Singh Vs. Kamaal Tanning Ind. 43/36 Shtla Bazar Jajmau
And
Krishan Kant Singh Vs. Kasif Tannery Iqbal Street Jajmau

And
Krishan Kant Singh Vs. Leberly Tanners 173/157 Burhiaghat
And
Krishan Kant Singh Vs. Moh. Rizwan KI Tanners 169 Gajju Purwa Jajmau
And
Krishan Kant Singh Vs. Oriental Tanning Ind. 5 Block B 150 Ft. Road Jajmau
And
Krishan Kant Singh Vs. Rahmat Sons Leather Finisers (O.N.A.TIF Tannery)
103/96 150 Ft. Road
And
Krishan Kant Singh Vs. Raish Tannery 88/74C Dargah Road Jajmau
And
Krishan Kant Singh Vs. Salu Tanners Gajjupurwa Jajmau
And
Krishan Kant Singh Vs. Salwan Tannery 8/5-B Asafabad Jajmau
And
Krishan Kant Singh Vs. S.R.Tannery (Old name- S.R. Glue) Ahmad Nagar
Jajmau
And
Krishan Kant Singh Vs. Sabra Leather Finisers 94 E Wajdipur, Jajmau
And
Krishan Kant Singh Vs. Union Tanners (Crown International) 104/90 A Sanjay
Nagar Jajmau
And
Krishan Kant Singh Vs. N.S. Tanners 84-A Wajidpur Jajmau (Out of 402
Industries)
And
Krishan Kant Singh Vs. Aizaz Tanners 406/377 Asarfabad Jajmau
And
Krishan Kant Singh Vs. Leather Tend (Fayaj Tanners) DTS Road Jajmau
And
Krishan Kant Singh Vs. Zinat Tanners 183 A Ramrai Sarai Jajmau
And
Krishan Kant Singh Vs. Indian National Tannery Purani Chingi Jajmau
And
Krishan Kant Singh Vs. Iqbal & Co. Asarfabad Jajmau
And
Krishan Kant Singh Vs. Khalid Leather Finisers 3 Gajjupurwa Jajmau
And
Krishan Kant Singh Vs. Shalu Tanners (Isara Tannery) 33, 34 A Idgah Road
Jajmau
And
Krishan Kant Singh Vs. M/s H.J. Tannery Pvt. Ltd. Jolly Road Muzaffarnagar
And
Krishan Kant Singh Vs. N.R.Tanners Bhuriyaghat Jajmau
And
Krishan Kant Singh Vs. M/s. Propene Products
And
Krishan Kant Singh Vs. Sahkari Dugdh Sangh Ltd. Putlighar Mirzapur, UP
And
Krishan Kant Singh Vs. Diesel Locomotive Works, Maduwadeah, Varanasi
And
Krishan Kant Singh Vs. M/s Triveni Engg. Industries Ltd. Bilaspur, Jolly Road,
Muzaffarnagar
And
Krishan Kant Singh Vs. M/s Tikola Distillery Tikola Muzaffarnagar
And
Krishan Kant Singh Vs. Ms. India Glycol Ltd. Gida, Gorakhpur
And
Krishan Kant Singh Vs. Oudh Sugar Mill (Distillery Unit) Hargaon, Sitapur
And
Krishan Kant Singh Vs. Dalmiya Chini Mills (Distt) Jawaharpur Ramkoat
Sitapur
And

Krishan Kant Singh Vs. Lords Distillery Ltd. Nandgunj Ghazipur U.P.
And
Krishan Kant Singh Vs. M/s United Sprits Ltd. Rosa Shahjhanpur
And
Krishan Kant Singh Vs. M/s Superior Industries Ltd. (Distillery) C.B. Gang
Bareilly
And
Krishan Kant Singh Vs. M/s Wave Distillery & Brewaries Ltd. (Distillery Unit)
Vill- Ahmadpura, Ramghat Road Tehsil- Atrauli
And
Krishan Kant Singh Vs. M/s National Industrial Corporation Ltd. Raja ka
sahaspur, Bilari Moradabad
And
Krishan Kant Singh Vs. M/s Dhampur Sugar Mills Ltd. (Unit Distillery)
Dhampur Diss. Bijnor U.P.
And
Krishan Kant Singh Vs. M/s Daurala Sugar Works Distillery Unit Daurala
Merrut
And
Krishan Kant Singh Vs. Kisan Sahkari Chinni Mills Ltd. (Sugar Unit)
Kayamganj, Farrukhbad, UP
And
Krishan Kant Singh Vs. Nav Bharat Duplex Ltd. Badnauli Modi Nagar Hapur
Road, Hapur (Waste Paper)
And
Krishan Kant Singh Vs. Ved Cellulose Ltd. Khasra No.231 & 232 16 KM Hapur
Road, Hapur (Waste Paper)
And
Krishan Kant Singh Vs. M/s Garg Duplex & Paper Mills (P) Ltd. Bhopa Road
And
Krishan Kant Singh Vs. Shri Bhawani Paper Mills Ltd. Raebareli
And
Krishan Kant Singh Vs. M/s Dev Priya Fibers Pvt Ltd Panchli Bagpath Road
Merrut
And
Krishan Kant Singh Vs. M/s Dev Priya Product Ltd Vill Saini Mawana Road
Merrut
And
Krishan Kant Singh Vs. M/s Dev Priya Papers Ltd Vill Saini Mawana Road
Merrut
And
Krishan Kant Singh Vs. M/s Dev Priya Industries Ltd Vill Saini Mawana Road
Merrut
And
Krishan Kant Singh Vs. M/s Anand Duplex Ltd. Unit- 1 Vill- Saini Mawana
Road Merrut
And
Krishan Kant Singh Vs. M/s Anand Triplex Board Ltd. Vill- Saini Mawana Road
Merrut
And
Krishan Kant Singh Vs. Haque Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Threads (India) Ltd. Chowbeypur, Kanpur-209203
And
Krishan Kant Singh Vs. Kathuria Brothers A-12 Merrut Road Ind. Area
And
Krishan Kant Singh Vs. Swan Tanning Ind. 199/201, Jajmau
And
Krishan Kant Singh Vs. Anwar Ahamad Tannery 175/158 4C Bhuriyaghat
Jajmau Kanpur
And
Krishan Kant Singh Vs. Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur
And

**Krishan Kant Singh Vs. Hazi Badde Tanner Makku said ka bhatta Jajmau
Kanpur
And
Krishan Kant Singh Vs. Karamat Tanning Industries 783 Sanjay Nagar Kanpur
And
Krishan Kant Singh Vs. Leather World 184 A-1 Wajidpur Jajmau Kanpur
And
Krishan Kant Singh Vs. Mash International 83/69 Hindutsathan compound,
Jajmau, Kanpur
And
Krishan Kant Singh Vs. Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur
And
Krishan Kant Singh Vs. Rizwan Tannery 104/90A (22) Sanjay Nagar, Jajmau
Kanpur Shams Leathers 150 Ft Road Jajmau Kanpur
And
Krishan Kant Singh Vs. Shams Leathers
And
Krishan Kant Singh Vs. Super Leather Finishers 406 K/409 Wajidpur Sanjay
Nagar Jajmau Kanpur
And
Krishan Kant Singh Vs. Aslam Tannery 42 K Bhuriyaghat Jajmau Kanpur
And
Krishan Kant Singh Vs. Fida Hussain Tannery (Nafees Leather Finishers)
175/158A Bhuriyaghat Jajmau Kanpur
And
Krishan Kant Singh Vs. Indian Tanning Industry 150 Ft. Road Jajmau Kanpur
And
Krishan Kant Singh Vs. Sajid Tanners new name Kalid tanners Jajmau Kanpur
And
Krishan Kant Singh Vs. Akhlak Tanners Jajmau Kanpur
And
Krishan Kant Singh Vs. Nisha Enterprises (Saud Tanners) Jajmau Kanpur
And
Krishan Kant Singh Vs. Abdullah Tannery Pvt. Ltd. Jajmau Kanpur
And
Krishan Kant Singh Vs. Finished Leather Job Work, Jajmau Kanpur
And
Krishan Kant Singh Vs. Sajid Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Best Training Industry, Jajmau Kanpur
And
Krishan Kant Singh Vs. A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur
And
Krishan Kant Singh Vs. Meraj Tanning Industries, Jajmau Kanpur
And
Krishan Kant Singh Vs. Alig International, Jajmau Kanpur
And
Krishan Kant Singh Vs. Aman Enterprises Taj Trader , Jajmau Kanpur
And
Krishan Kant Singh Vs. Ajij Leather Finishers, Jajmau Kanpur
And
Krishan Kant Singh Vs. M.I.Saddel Work , Jajmau Kanpur
And
Krishan Kant Singh Vs. Jajmau Leather Finishers, Bihari Tannery, Jajmau
Kanpur
And
Krishan Kant Singh Vs. Kamal Enterprises Bhalla Estate, Jajmau Kanpur
And
Krishan Kant Singh Vs. Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur
And
Krishan Kant Singh Vs. Everest Export 175/158 B-3 Burhiaghat, Jajmau
Kanpur
And
Krishan Kant Singh Vs. Habib Tannery Pvt. Ltd. , Jajmau Kanpur**

And
Krishan Kant Singh Vs. Khan Leather Finishers, Jajmau Kanpur
And
Krishan Kant Singh Vs. Bablu Enterprises, Jajmau Kanpur
And
Krishan Kant Singh Vs. Farhan Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Gem Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Sultan Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Reliance Tanning Ind. , Jajmau Kanpur
And
Krishan Kant Singh Vs. Ahmad International, Jajmau Kanpur
And
Krishan Kant Singh Vs. Navratan Industries, Jajmau Kanpur
And
Krishan Kant Singh Vs. Nisar Sons (Lari Tannery) , Jajmau Kanpur
And
Krishan Kant Singh Vs. Greater Arafat Tannery Pvt. Ltd. , Jajmau Kanpur
And
Krishan Kant Singh Vs. Khalid Tannery, Jajmau Kanpur
And
Krishan Kant Singh Vs. Hamid Leather Finisers, Jajmau Kanpur
And
Krishan Kant Singh Vs. Imperial Leather Finisers Pvt. Ltd., Jajmau Kanpur
And
Krishan Kant Singh Vs. Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur
And
Krishan Kant Singh Vs. Firoj Tanneries (II) Iqbal Street, Jajmau Kanpur
And
Krishan Kant Singh Vs. Farhat Zabi ki Tannery, Jajmau Kanpur
And
Krishan Kant Singh Vs. Islam Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Janmal Ind, Jajmau Kanpur
And
Krishan Kant Singh Vs. H.K.Tanning, Jajmau Kanpur
And
Krishan Kant Singh Vs. Liyakat Leather Finisers (Aman Tannery) , Jajmau
Kanpur
And
Krishan Kant Singh Vs. M.M. Leather Finisers (Anna Tannery) , Jajmau Kanpur
And
Krishan Kant Singh Vs. Sariq Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Sartaj Tanners(MMZ Tannery), Jajmau Kanpur
And
Krishan Kant Singh Vs. Star Tannery, Jajmau Kanpur
And
Krishan Kant Singh Vs. Sunrise Tannery, Jajmau Kanpur
And
Krishan Kant Singh Vs. Supriem Tanning Ind. , Jajmau Kanpur
And
Krishan Kant Singh Vs. Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur
And
Krishan Kant Singh Vs. Gujrat Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Rennet Eastern Exports, Jajmau Kanpur
And
Krishan Kant Singh Vs. Salik Leather Finishers, Jajmau Kanpur
And
Krishan Kant Singh Vs. Naj Leather Finishers, Jajmau Kanpur
And

**Krishan Kant Singh Vs. Sarfrac Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Top Tanners, Jajmau Kanpur
And
Krishan Kant Singh Vs. Iqbal Leather Ltd. , Jajmau Kanpur
And
Krishan Kant Singh Vs. Allied Exims A-36 Leather Technology Park, Babther
Unnao
And
Krishan Kant Singh Vs. GBS Tanners B-6, Site-2, Industrial Area Unnao
And
Krishan Kant Singh Vs. Leather Fabrics, Ind. Area Site-2, Unnao
And
Krishan Kant Singh Vs. Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind
Area, LTP, Banther, Unnao
And
Krishan Kant Singh Vs. Mustang Leather Pvt. Magarwara Unnao
And
Krishan Kant Singh Vs. Omega International G-11 14 Site-II, Unnao
And
Krishan Kant Singh Vs. Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P.
Banther, Unnao
And
Krishan Kant Singh Vs. Ruksh Enterprises, B-5 Leather Technology Park
Banther Unnao
And
Krishan Kant Singh Vs. Super Tannery Ltd. Unit-III LTP Banther Unnao
And
Krishan Kant Singh Vs. Upper India Tannery, A-40 LTP Banther, Unnao
And
Krishan Kant Singh Vs. Alig Tannery, A-25, UPSIDC, Leather Technology Park,
Banther Unnao
And
Krishan Kant Singh Vs. Homera Tanners Pvt. Ltd. A-4 LTP Banther Unnao
And
Krishan Kant Singh Vs. M/s Daurala Organics Ltd. Daurala, Merrut
And
Krishan Kant Singh Vs. Ms. Bathwal Udyog Ltd. Plot No. FL-03 Sector-13,
GIDA, Gorakhpur
And
Krishan Kant Singh Vs. Globe Industry, 37 B 150 Ft. Road, Jajmau Kanpur, UP
And
Krishan Kant Singh Vs. Merino Industries Ltd. Vill- Accheja, Hapur
And
Krishan Kant Singh Vs. M/s Umang Dairies Ltd. 3Km, Hasanpur road Gajraula,
Amroha
And
Krishan Kant Singh Vs. Shri Ram Piston & Rings Ltd. Merrut Road Ind.area
Gzb.
And
Krishan Kant Singh Vs. M/s Al-Saqib Exports Pvt Ltd. Vill- Alipur, Hapur Road
And
Krishan Kant Singh Vs. CETP, Jajmai, Kanpur
And
Krishan Kant Singh Vs. Simbhaoli Sprit Ltd. (Distillery Unit), Simbhaoli, Hapur
And
Krishan Kant Singh Vs. Kisan Sahkari Chini Mills Ltd. (Distillery)
Farrukhabad, UP
And
Krishan Kant Singh Vs. M/s Nibi Steels Ltd. (Chem. Div.) Jamdih Ghosi Mau
And
Krishan Kant Singh Vs. M/s Majhola Distillery & Chemical Works, Majhola,
Plibhit
And**

**Krishan Kant Singh Vs. Shri Onkar Paper & Board Mills (P) Ltd., Chandauli
And
Krishan Kant Singh Vs. M/s OTR Papes Pvt. Ltd., Bulandshehar
And
Krishan Kant Singh Vs. Nav Bharat Duplex Ltd. Hapur
And
Krishan Kant Singh Vs. Astha Enterprises, Farrukhabad
And
Krishan Kant Singh Vs. Harsh Enterprises Khanpur, Farrukhabad
And
Krishan Kant Singh Vs. Sethu Sadh, Angoori Bag Farrukhabad
And
Krishan Kant Singh Vs. Tandon Brothers, Angoori Bag Farrukhabad
And
Krishan Kant Singh Vs. Gajala Tannery (Razzak Tannery), Jajmau
And
Krishan Kant Singh Vs. New Universal Tannery, Jajmau
And
Krishan Kant Singh Vs. F.R.Leachter, Jajmau
And
Krishan Kant Singh Vs. Allied Leather & Leather Prod. , Jajmau
And
Krishan Kant Singh Vs. Alrahbar Leathers Pvt. Ltd. , Jajmau
And
Krishan Kant Singh Vs. Classic Tanners, Jajmau
And
Krishan Kant Singh Vs. Classic Tanning, Jajmau
And
Krishan Kant Singh Vs. Commercial Tanners, Jajmau
And
Krishan Kant Singh Vs. Gulfam Navi Bhai KI Tennery DTS Road, Jajmau
And
Krishan Kant Singh Vs. Hazi Iqbal & Co. Purana Nam Naj Tanning Ind. ,
Jajmau
And
Krishan Kant Singh Vs. Hilton Tanning Ind. , Jajmau
And
Krishan Kant Singh Vs. Hina Interprises, Jajmau
And
Krishan Kant Singh Vs. Iqbal Ahamad KI Tennery, Jajmau
And
Krishan Kant Singh Vs. Jameel Ahamad 12/9 Banawarilal Ka Bagicha
Gajjupurwa
And
Krishan Kant Singh Vs. Junaid Tanning, Jajmau
And
Krishan Kant Singh Vs. Kamaal Tanning, Jajmau
And
Krishan Kant Singh Vs. Kasif Tannery, Jajmau
And
Krishan Kant Singh Vs. Leberly Tanners, Jajmau
And
Krishan Kant Singh Vs. Moh. Rizwan ki Tanners, Jajmau
And
Krishan Kant Singh Vs. Oriental Tanning Ind. , Jajmau
And
Krishan Kant Singh Vs. Rahmat Sons Leather Finisers(O.N. Atif Tannery)
And
Krishan Kant Singh Vs. Raish Tannery, Jajmau
And
Krishan Kant Singh Vs. Salu Tanners, Jajmau
And
Krishan Kant Singh Vs. Salwan Tannery, Jajmau
And**

Secretary of Water Resources, FA of MoEF, Chairman/
Principal Secretaries of the respective Pollution
Control Board, Chairman of the Central Pollution
Control Board and all other members who had
attended the chamber meeting in the Tribunal on 11th
November, 2014.

This meeting will be held on 12th December,
2014 in the Conference room of the National Green
Tribunal.

The case would be taken up for hearing and
directions on 15th December, 2014 before the Tribunal
as already directed.

The Learned Counsel appearing for the
respective parties may inform the concerned
authorities immediately of the next meeting. The
Registry shall also send the copy of the Order by Fax
or E-mail to all the concerned Officers immediately.

List on the date afore-indicated.

.....,CP
(Swatanter Kumar)

.....,JM
(U.D. Salvi)

.....,EM
(Dr. D.K. Agrawal)

.....,EM
(Prof. A.R. Yousuf)